

It is in this background and also in view of the hardship and misery being faced by the poor villagers, I would like to request the hon. Minister of Finance to instruct the Chief General Manager, Hyderabad, and the Regional Manager of the State Bank of India, Vijayawada, to release the amounts, as has been done by other nationalised banks in the District and thereby help the victims of the fire accident in their hour of need.

I also request you to take action against the officers concerned for not helping the poor people in their hour of need...*(Interruptions)*

[Translation]

SHRI LALMUNI CHAUBEY : Mr. Chairman, Sir, Shri George Saheb must get a chance to complete his statement...*(Interruptions)*

MR. CHAIRMAN : Shri Nitish Kumar had spoken yesterday for twenty minutes. Now what has been left to speak?

SHRI NITISH KUMAR : I have spoken for five minutes and not for twenty minutes ...*(Interruptions)*

[English]

Sir, Shri George Fernandes must get a chance. You have asked Shri Somnath Chatterjee to speak, but Shri Fernandes could not complete his statement yesterday ...*(Interruptions)*

[Translation]

MR. CHAIRMAN : Mr. Nitish Kumar, please be seated. You had spoken for 20 minutes yesterday. What has been left now after twenty minutes.

[English]

SHRI NITISH KUMAR : I have spoken for five minutes only and not for twenty minutes. You may please allow Shri George Fernandes to speak for at least five minutes.

[Translation]

MR. CHAIRMAN : Not now.

[English]

I have called Shri Ajay Chakraborty.

...*(Interruptions)*

[Translation]

SHRI RAJESH RANJAN ALIAS PAPPU YADAV (Purnea): Sir, you must call somebody from Samajwadi Party too. ...*(Interruptions)*

MR. CHAIRMAN : Mr. Pappu Yadav. Please sit down.

SHRI RAJESH RANJAN ALIAS PAPPU YADAV : I should be allowed to speak otherwise I will have to sit in the well of the House.

MR. CHAIRMAN : Why will you sit in the well? You should sit on your seat.

[English]

SHRI AJAY CHAKRABORTY (Bashirat) : Sir, the Golden Jubilee Celebration is being celebrated with much pomp and show. But at the same time, due importance has not been given to the martyrs who followed a different line of action to liberate our motherland from the yoke of British Imperialism. They sacrificed their lives for the liberation of our motherland ...*(Interruptions)*

[Translation]

SHRI RAJIV PRATAP RUDY : Mr. Chairman, Sir, my name is there in the list. My subject was the same. Yesterday it was decided on this subject that everybody, who had given notices, would be allowed to speak the next day. Yesterday we were informed them the persons who could not get the chance to speak in the zero hour...*(Interruptions)*

MR. CHAIRMAN : Not now. Now I have called Mr. Ajay Chakraborty. You will also get a chance to speak. Now please sit down.

...*(Interruptions)*

MR. CHAIRMAN : You will also get a chance Mr. Katheria Please sit down. Now I have called Mr. Ajay Chakraborty. What you are saying is not going to record. You will get a chance later on.

...*(Interruptions)**

[English]

SHRI AJAY CHAKRABORTY : Shri Khudiram Bose went to the gallows at the age of 18 years with a smiling face for the liberation of our motherland. Shri Bhagat Singh, Shri Rajguru, Shri Chandra Sekhar Azad, Masterda Surya Sen, Priti Lota Vaididhar and others went to the gallows for the liberation of our motherland. Thousands of revolutionaries were imprisoned for life after fake trials and they were detained in Andaman cellular jail for some decades. The people of our country cannot forget the role of Gaddar Party of Punjab and the role of Anusheelan Samithi and Jugantar Party of Bengal for the liberation of our motherland.

But Government is reluctant to highlight their role before the country. So, through you I urge upon the Government to envisage such programmes which would highlight their role in the freedom movement. That way our country can any homage to them.

*Not Recorded.

[Translation]

MR. CHAIRMAN : He want to speak about 'Safai Karmacharis' for a minute.

...(Interruptions)

MR. CHAIRMAN : You will also get a chance. Mr. Mandal you sit down please. I have called him.

[English]

SHRI RAJIV PRATAP RUDY : I have given a notice yesterday. The House was informed that all the notices given for Zero Hour would be allowed. I am asking you to allow me to speak now. That was the ruling which was given by the Chair. I am not saying anything wrong. I am just telling you that I have the right to speak now.

MR. CHAIRMAN : This is yesterday's list. Here also your name is not there.

SHRI RAJIV PRATAP RUDY : I was told it is there. I may be allowed to speak.

MR. CHAIRMAN: It is at S.No. 36.

SHRI RAJIV PRATAP RUDY : The propriety is that any other Member who has given the notice on the same matter should be allowed to speak. Shri George Fernandes has spoken. I am not allowed to speak. What is the justification?

MR. CHAIRMAN : Shri Prabhu Dayal Katheria is raising a very important matter. I have allowed him.

[Translation]

SHRI PRABHU DAYAL KATHERIA (Ferozabad) : Mr. Chairman, Sir, I urge you that 50 years have passed since we got independence(Interruptions)

14.00 hrs.

[English]

MR. CHAIRMAN : Why can you not wait for it?

...(Interruptions)

SHRI RAJIV PRATAP RUDY : The issue has been raised in the House. It is concerning the same issue. How you can deprive us of our chance to speak on it? ...(Interruptions) It is not right to allow him to speak...(Interruptions)

MR. CHAIRMAN : There are six names in one notice. Shri George Fernandes's name is the first. So, I will call him later on. I can call one member to speak.

...(Interruptions)

[Translation]

SHRI RAJESH RANJAN ALIAS PAPPU YADAV: Mr. Chairman, Sir, My notice is also on the same subject...(Interruptions)

SHRI PRABHU DAYAL KATHERIA: Mr. Chairman, Sir, I am talking about entire India. It is unfortunate that there is a proposal in this regard from State Government....(Interruptions)

[English]

MR. CHAIRMAN : Your notice is on a different matter.

...(Interruptions)

MR. CHAIRMAN : I will have to adjourn the House. I want to know for you whether you want to run the House or not. If you want to run the House, then you please go to your seat and keep quite.

...(Interruptions)

[Translation]

SHRIMATI JAYAWANTI NAVINCHANDRA MEHTA (Bombay South) Mr. Chairman, Sir, I have been given notices for the last three days regularly, even then I am not being given a chance to speak and to raise the issue relating to constituency ...(Interruptions)

[English]

SHRI PRITHVIRAJ D. CHAVAN : Sir, you please call Special Session to discuss only Bihar affairs. We are not standing in the way.....(Interruptions) If it goes on like this when do we get the chance? Other matters are also important, We do not have enough time in this Session to discuss the other important matter. ...(Interruptions)

[Translation]

MR. CHAIRMAN : Twenty Members have given notices on the same issue. should I allow all the twenty members to speak? What do you think about it....(Interruptions)

[English]

MR. CHAIRMAN : Should I call all the twenty hon. Member to speak? We can go by the serial member in the list.

[Translation]

SHRI PRABHU DAYAL KATHERIA : Mr. Chairman, Sir, whatever has been stated by Shri Mangal Ram Premi, I would like to raise the same issue with reference to entire India instead of confining it to Uttar Pradesh. On the eve of the 50th anniversary of our independence, the payment of salaries of 'Safai Karmacharis' is being withheld. Why the payment of salaries of these poor people is being withheld? Have the salaries of any IAS or I.P.S officer ever been withheld? Then why the 'Safai Karmachari' are being meted out such treatment...(Interruptions)